

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2853
ANSWERED ON:11.12.2012
FUNDS FOR FRESH WATER AQUACULTURE DEVELOPMENT
Bhaiya Shri Shivraj

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has received a proposal from the State Government of Madhya Pradesh for sanctioning an additional amount of ` 0.76 lakh apart from the already sanctioned amount of ` 232.76 lakh for the implementation of fresh water aquaculture development scheme;
- (b) if so, the details thereof;
- (c) whether an amount of ` 110.00 lakh has been sanctioned against the said amount and the release of the additional amount of ` 122.76 lakh and 0.76 lakh is still awaited for sanction; and
- (d) if so, the time by which the said amount is likely to be sanctioned and released?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

(a) & (b): Yes, Madam. The Union Government has received a proposal from the Government of Madhya Pradesh during 2012-13 for the release of ` 232.76 lakh Central Share for development of fresh water aquaculture under the Centrally Sponsored Scheme "Development of Inland Fisheries and Aquaculture". Besides, the State Government has requested revalidation of ` 0.76 lakh that was unspent balance with the State Government against the fund released to it during 2011-12.

(c) & (d): A sum of ` 110 lakh has been released to the State Government as first installment and ` 0.76 lakh was revalidated during 2012-13. The balance amount of ` 122.76 lakh will be released after the first installment is fully utilized and its Utilisation Certificate along with Physical Progress report is furnished.